

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 91/73(4)/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017**

Name of the Company: Mohandas S. Gadiyar
V/s.
Plethico Pharmaceuticals Ltd.

Section of the Companies Act: Section 73(4) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	JAYESH A. BUCH	ADVOCATE	PETI.	
2.				

ORDER

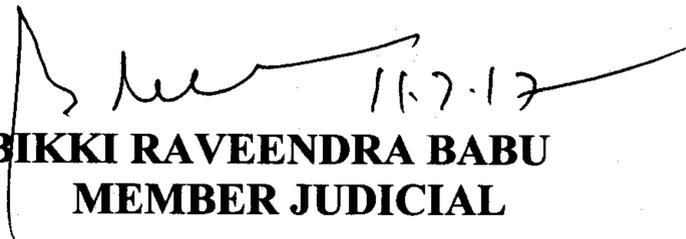
Learned Advocate Mr. Jayesh Buch present for Petitioner. None present for Respondent.

Proof of service of copy of petition on Respondent filed.

Petitioner shall intimate the date of hearing to the Respondent and serve a copy of this order on Respondent.

Respondent shall file reply within one week from the date of service of copy of this order after serving a copy to the petitioner.

List the matter on 26.07.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 11th day of July, 2017.